NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/36/2017

NAME OF THE PETITIONER(S)

: P.S SASIDHARAN

NAME OF THE RESPONDENT(S)

: PAMBA ELECTRONIC SYSTEMS PVT LTD & 4 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) BICHRIST DAS.

K. Moselhy

Tesum for Pulys

Count to Phi

Ky

<u>ORDER</u>

Counsels representing both the parties are present. Counsel for petitioner submitted that the parties are intending to settle the matter. Both the counsels prayed for time to seek instructions from the parties in this regard. Time is enlarged at request. Put up on 13.02.2018.

S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc